81 Written Answers

(c) Rational and effective use of available drugs either alone or in combination;

(d) Causative correlation between Tuberculosis and AIDS and the need to ensure early diagnosis and effective treatment of tuberculosis patients;

(e) Epidemiological aspects of HIV infection and AIDS;

(f) The need to develop simpler tests, especially for testing saliva end urine.

The Conference also expressed an apprehension that the developing countries would be the worst-affected during the coming years.

Findings on IMIGRAN

2902. SHRI SOM PAL

DR. NAUNIHAL SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Times of India dated the 22nd June, 1992 to the effect that the U.K. Committee on Safety of Medicine hav_e found a Glaxo manufactured medicine, IMIGRAN, to be dangerous for certain heart conditions;

(b) whether any attempts have been made in India to verify these findings;

(c) if so, what are the results thereof; and the action proposed to be taken in this regard; and

(d) if the reply to part (b) above be in the negative, what ar_e the rea sons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir. (b) to (d) M/s Glaxo India were granted permission to conduct limited clinical trial (Phase II) of the drug Code named GR 43175 in tablet form, in December 1988. This drug was subsequently assigned the generic name 'Sumatriptan' and brand name 'Imigran' in U.K.

In view of the findings of the Committee on Safety of Medicine, U.K. M/s Glaxo (India) have been asked to discontinue the Phase II trial until further orders.

Opening of C.G.H.S. dispensary in Rohinl

2903. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any survey has been conducted in Rohini residential complex to ascertain the number of Central Government employees for opening f C.G.H.S. dispensary there;

(b) if so, the details thereof and by when a C.G.H.S. dispensary is likely to be opened in Rohini area for the benefit of Central Government employees;

(c) whether it is a fact that an alternative arrangement has been made to provide medical facilities to the employees of Ministry of Defence, residing in Rohini by recognising private doctors in Rohini situated in Sector-III;

(d) if so, whether the Ministry has been consulted in this regard by the Ministry of Defence;

(e) if so, the details thereof and whether Government propose to make such an arrangement for all the Central Government employees residing there; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.